

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1060/(MAH)/2017
CA No.


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2017

NAME OF THE PARTIES: Gupta Rajbhadur
V/s
Larsen and Toubro Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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	RASHID BOATNALLA I/B MANILAL KHEER ANBALAL & Co. FOR ORDER LARSEN & TOUBRO	ADVOCATE	
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CP No.1060/I&BP/NCLT/MUMBAI/2017

First Call : Corporate Debtor Counsel is present. None Present on behalf of the
Petitioner. This matter is passed over.

Second Call : The Petitioner is called absent. The Counsel for the Corporate Debtor is
present. The Petitioner was absent even on the last date of hearing, i.e. 9.6.2017. The Petitioner
being called absent, this Petition is dismissed for default.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)